

THE SECOND SCHEDULE

(See section 82)

RATES OF TAXES LEVIABLE ON VEHICLES AND ANIMALS

	Maximum amount of tax per annum	
	for vehicles with pneumatic tyres.	for vehicles without pneumatic tyres.
	Rs.	Rs.
1. Each fourwheeled vehicle drawn by camels, horses, ponies, mules, donkeys bullocks or buffaloes—		
(a) Labour carts	12	24
(b) Other vehicles in this class	32	48
2. Each two wheeled vehicle drawn by camels, horses, ponies, mules donkeys, bullocks or buffaloes—		
(a) Labour carts	8	16
(b) Other vehicles in this class	16	24
3. Each vehicle drawn or impelled otherwise than by camels, horses, ponies, mules, donkeys, buffaloes or machinery.	8	12
	Maximum amount of tax per annum	
4. Each cycle rickshaw		6
5. Each bicycle		3
6. Each camel		10
7. Each horse, pony or mule of a height of 12 hand or upwards		20
8. Each horse, pony or mule of a height of less than 12 hands		10
9. Each bullock or buffalo kept for draught or pack purposes		8
10. Each donkey/ass kept for draught or pack purposes or for riding		6
11. Each pig		4
12. Each dog		5
13. Each she-buffalo kept for milking		50
14. Each cow kept for milking		30